

**MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA  
UNSTARRED QUESTION NO. 2231  
TO BE ANSWERED ON DECEMBER 11, 2015 /AGRAHAYANA 20, 1937 (SAKA)

**“FII Investments”**

**QUESTION**

**2231: SHRIMATI KAVITHA KALVAKUNTLA**

**Will the Minister of FINANCE be pleased to state:**

- (a) the quantum of Foreign Institutional Investors (FII) invested in India by the Sovereign Wealth Fund of Norway;
- (b) whether the losses of \$ 32 billion of the Norwegian Sovereign Wealth Fund have an impact on the FII Investment in India, if so, the details thereof; and
- (c) the measures taken/being taken by the Government to ensure that the high volatility with regard to the sovereign wealth funds do not have an adverse impact in the Indian capital market?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)**

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- (a) Cumulative Investments made by sovereign entities of Norway through foreign portfolio investors (FPI) route stood at INR 42,506 cr as on 31<sup>st</sup> October 2015.
- (b) SEBI does not maintain any data about profit/losses of SWFs investing in Indian market. However, the net investment made by sovereign entities from Norway in Indian securities market has increased from INR 37,571 cr. as on January 31, 2015 to INR 42,506 cr. as on October 31, 2015.
- (c) SEBI maintains constant vigil in the market, and in case of any abnormality, takes appropriate action against the concerned entities. The authorities have put in place systems and practices to promote a safe, transparent and efficient market and to protect market integrity. The systems instituted include advanced risk management mechanisms comprising continuous monitoring and surveillance, various limits on positions, margin requirements, circuit filters, etc. The systems and practices are reviewed continuously and modified to meet emerging needs.

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